

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH & FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1561
TO BE ANSWERED ON 14TH MARCH, 2023**

STEPS TAKEN BY GOVERNMENT FOR PROMOTING ORGAN DONATIONS

1561. SHRI PARIMAL NATHWANI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the steps taken by Government for promoting organ donations in the country;
- (b) the number of incidents of organ donations taken place in the country in the last three years, State/UT-wise; and
- (c) how many people have registered themselves for organ donation, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) Government is taking several steps to increase awareness on organ donation in the country. These include dissemination of information by NOTTO, 'Regional Organ and Tissue Transplant Organizations (ROTTOs)' and 'State Organ and Tissue Transplant Organizations (SOTTOs)', the three tiered structure set up under the National Organ Transplant Program (NOTP); a website www.notto.gov.in; a 24x7 call centre with a toll free helpline number (1800114770) to provide information, tele-counseling and to help in coordination for organ donation; a number of activities are organized across the country for generating awareness, such as celebration of Indian Organ Donation Day annually, seminars, workshops, debates, sports events, walkathons, participation in marathons, nukkad natak, awareness stall in India International Trade Fair,2022, NOTTO Scientific Dialogue,2023 etc; display boards on organ donation are put up outside ICUs and other strategic locations in the transplant/retrieval hospitals; advertisement in print media; dissemination of audio and audio-visual messages through social media (Facebook, Twitter, You Tube Channel); electronic media etc.; regular programs are conducted with school children like visit to NOTTO campaign for giving them the knowledge about organ donation and conducting competitions like poster making etc. The government has decided to do away with the domicile requirement of the state for registration of patients requiring organ transplantation from deceased donor. Also, as per the new government

guidelines, the upper age limit of 65 years for eligibility for registration to receive deceased donor organ has been removed. Now, a person of any age can register for receiving deceased donor organ.

(b) As per the data available with NOTTO, the number of incidents of organ donations taken place in the country in the last three years, State/UT-wise are given at Annexure-I.

(c) The number of registered pledges State/UT-wise is given at Annexure-II.

Annexure-I

ORGANS DONATED DURING LAST THREE YEARS

(Between 1st January to 31st December each year)

S.No.	State/UT	2020		2021		2022	
		Deceased	Living	Deceased	Living	Deceased	Living
1	Andaman Nicobar Island	0	0	0	0	0	0
2	Andhra Pradesh	4	118	41	219	22	251
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	0	13	0	38	0	39
5	Bihar	2	5	0	25	0	17
6	Chandigarh	40	82	51	146	41	123
7	Chhattisgarh	0	213	0	32	2	67
8	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0	0
9	Ladakh	0	0	0	0	0	0
10	Delhi	27	1196	34	1738	25	3623
11	Goa	2	2	2	6	0	2
12	Gujarat	103	345	202	600	148	669
13	Haryana	8	559	13	893	5	81
14	Himachal Pradesh	0	0	0	2	2	0
15	Jammu and Kashmir	0	8	0	21	0	52
16	Jharkhand	0	1	0	2	0	6
17	Karnataka	98	187	191	304	151	526
18	Kerala	66	722	48	987	14	979
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	0	70	12	168	6	215
21	Maharashtra	204	513	263	1051	105	1211
22	Manipur	0	4	0	10	0	17
23	Meghalaya	0	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0
26	Odisha	6	53	0	125	2	169
27	Puducherry	3	9	5	20	3	30
28	Punjab	0	395	0	484	0	541
29	Rajasthan	17	152	11	396	7	580
30	Sikkim	0	0	0	0	0	0
31	Tamil Nadu	236	721	276	1419	156	1691
32	Telangana	217	356	554	666	194	673
33	Tripura	0	0	0	0	0	0
34	Uttar Pradesh	7	356	4	507	7	282
35	Uttarakhand	0	3	0	3	0	19
36	West Bengal	20	376	36	782	14	928
TOTAL		1060	6459	1743	10644	904	12791

Annexure-II		
REGISTERED PLEDGES IN THE COUNTRY		
S. No.	State/UT	Number of Pledges
1	Andaman & Nicobar Islands	48
2	Andhra Pradesh	23555
3	Arunachal Pradesh	84
4	Assam	4678
5	Bihar	5629
6	Chandigarh	6186
7	Chhattisgarh	3244
8	Dadra and Nagar Haveli and Daman and Diu	611
9	Delhi	57969
10	Goa	431
11	Gujarat	8996
12	Haryana	18522
13	Himachal Pradesh	3249
14	Jammu and Kashmir	8873
15	Jharkhand	3104
16	Karnataka	15013
17	Kerala	130992
18	Lakshadweep	2
19	Madhya Pradesh	4937
20	Maharashtra	49168
21	Manipur	328
22	Meghalaya	707
23	Mizoram	141
24	Nagaland	88
25	Odisha	10063
26	Puducherry	427
27	Punjab	11557
28	Rajasthan	9841
29	Sikkim	82
30	Tamil Nadu	19443
31	Telangana	8700
32	Tripura	837
33	Uttar Pradesh	18871
34	Uttarakhand	2357
35	West Bengal	19849
	TOTAL	4,48,582

*Data for Ladakh is merged with that of Jammu & Kashmir and no separate data is available for the UT.